

R.O.C.No.4515/2020/RG-B2



DISTRICT JUDGE,
TRANSFER & POSTING

NOTIFICATION No. 146 / 2020

The Government in G.O.(Ms).No.397, Home (Cts-III) Department, dated 02.08.2019, r/w G.O.(Ms).No.380, Home (Cts-III) Department, dated 05.10.2020 have issued orders, sanctioning the constitution of an Additional District Court at Kuzhithurai in Kanniyakumari District in the cadre of District Judge .

Tmt.S.Malarmathy, District Judge, functioning as Additional Chief Metropolitan Magistrate (E.O.-II), Egmore, Chennai is transferred and posted as Additional District Judge, Kuzhithurai in Kanniyakumari District, in the said newly sanctioned Court.

HIGH COURT OF MADRAS,
CHENNAI,
DATED: 04.12.2020.

Sd/- C.Kumarappan,
REGISTRAR GENERAL

(Handwritten signature in blue ink)